GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3114 ANSWERED ON:13.12.2011 IMPORT OF PROCESSED FOODS Rama Devi Smt. ;Tudu Shri Laxman

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the import of processed foods is adversely affecting the food processing industry in the country;
- (b) if so, the details thereof alongwith the reaction of the Government thereto; and
- (c) the remedial steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): No such study has been conducted by the Ministry of Food Processing Industries.
- (b) & (c): Though import of processed food items is regulated by the Food Safety & Standard Authority of India under the Ministry of Health & Family Welfare but all the imported food product items are compulsorily required to comply with the mandatory provisions of Food Safety & Standard Act, 2006 and rules and regulations made there under.